

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4543  
ANSWERED ON:30.08.2011  
STOCK OF FOODGRAINS  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the estimated quantum of wheat and rice likely to be available in the Government/Food Corporation of India (FCI) godowns in Gujarat by the end of the current financial year;
- (b) whether the condition of FCI godowns in Gujarat is not satisfactory;
- (c) if so, whether the Union Government has received any proposal from the Government of Gujarat to establish new FCI godowns in the State;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether the Government of Gujarat has requested for additional supply of wheat and rice during the current year; and
- (f) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Gujarat is not a major procuring State and its PDS requirements are met by movement from surplus States. Hence the quantum of wheat and rice likely to be available in the Government/Food Corporation of India (FCI) godowns in Gujarat by the end of the current financial year can not be estimated. However the stock of wheat and rice in Gujarat Region during the current and last 3 years (financial years as on 01.04.2011, 01.04.2010, 01.04.2009 and 01.04.2008) in central pool is given below:

(Figures in lakh tonnes)

Year	Wheat	Rice	Total
01.04.2011	4.39	0.98	5.37
01.04.2010	6.23	0.44	6.67
01.04.2009	4.12	0.70	4.82
01.04.2008	2.46	0.94	3.40

(b): All godowns of FCI in Gujarat Region are in good condition. Periodic inspection at various levels from FCI Hqrs. as well as from Zones/Regions are being carried out for ascertaining the condition of the godowns used for storage of foodgrains and sufficient funds are provided to Regions for upkeep of godowns.

(c) & (d): Based on the storage gap calculated by State Level Committee (SLC), Gujarat as per the guidelines of the Private Entrepreneurs Guarantee (PEG) scheme, a capacity of 45,000 tonnes was approved for the State. Out of this, a capacity of 5,000 tonnes has been allotted to CWC.

Further, a capacity of upto 3.07 lakh tonnes which was transferred from Punjab can also be taken up for construction

(e): No, Madam.

(f): Does not arise.

